

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 50

IA No. 639/2023  
In  
CP(IB) No. 146/Chd/HP/2019  
(Admitted)

Under Section 7, & R 11 IBC 2016

**In the matter of:-**

Syndicate Bank

...Petitioner/ Financial Creditor

Vs.

HIM Alloys and Steel (P) Ltd.

...Respondent/ Corporate Debtor

**Present:**

Ms. Reshma Mittal, Resolution Professional.

**IA No. 639/2023**

This application has been filed for placing on record the First Progress Report for the period from 22.11.2022 to 09.02.2023. The same is taken on record subject to just exceptions. Thus, IA No. 639/2023 is disposed of accordingly.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

March 14, 2023  
VN